

**PROFORMA-I**


**STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011**

Name of the M.L.A. (in full) and to which the office belong: **VICTLA PRADHAN, MINISTER, TOURISM, SOCIAL WELFARE, WOMEN & CHILD DEVELOPMENT, GOVT. OF JHARKHAND**

Present Post held: **MINISTER** Present Pay (i) Basic pay **Rs 10,000/-** (ii) G. Salary **Rs 45,000/-**

**NAME AND DETAILS OF PROPERTY**

| Sl. No. | Name of District, Sub-division, Taluk & Village/Town in which property is situated | Housing of other building | Land  | Present Value  | If not in own name state name whose name had his/her relationship to the Public Servant | How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired | Annual income from the property | Remarks |
|---------|--|---------------------------|---|----------------|---|--|---------------------------------|---------|
| 1       | 2  | 3                         | 4   | 5              | 6   | 7  | 8                               | 9       |
| 1.      | DIST - SIMDEGA<br>Sub-Div - SIMDEGA<br>VILLAGE - NALGOTOLI                         |                           | Katch No. 50/2<br>Plot No - 895-<br>Area - 23.5 Acs | Rs 8,00,000/-  |   | Purchase   | 80,000/-                        |         |
| 2.      | Do.  | Building                  | Katch No. 133<br>Plot No. 889<br>Area - 0.14 Acs    | Rs 25,00,000/- |   | Purchase   | 50,000/-                        |         |
| -       | -  | -                         | -   | -              | -   | -  | -                               | -       |
| -       | -  | -                         | -   | -              | -   | -  | -                               | -       |

  
 Date: 2.11.11  
 Minister, Tourism, Social Welfare, Women & Child Development, Govt. of Jharkhand